

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 202
IB-1005/ND/2019**

**IN THE MATTER OF:
M/s. Om Trans Logistics Ltd.**

...PETITIONER

Vs.

M/s. JMD Global Forwarders INC Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

Order delivered on 16.01.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. : Mr. Suraj Kumar, Advocate
For the Respondent/ Corporate-debtor :**

ORDER

Heard the submissions made by the counsel for the operational-creditor. On the request of the counsel for the operational-creditor, matter is adjourned to 31.01.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**